

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB) 123/(MB)/2019

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.9.2019

NAME OF THE PARTIES: Sevva Bvba

V/s

Monique Gems Exports Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

108. **C.P.(IB)-123(MB)/2019**

Heard the argument of the Ld. Counsel for the parties. This Company Petition admitted detailed order later on. Mr Rajesh Shah, having registration No. IBBI/IPA-002/IP-N00592/2018-19/11881 is at this moment appointed as Interim Resolution Professional.

Sd/

RAJESH SHARMA

Member (Technical)

Sd/-

V. P. SINGH

Member (Judicial)